CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

R.P. NO.: 16/98 IN O.A. NO.: 752/93.

Dated this Friday, the 24th day of July, 1998.

CORAM : HON'BLE SHRI JUSTICE R. G. VAIDYANATHA, VICE-CHAIRMAN.

HON'BLE SHRI D. S. BAWEJA, MEMBER (A).

S. K. Dev
Retired A.R.C.,
Residing at M-32/2424, Maharashtra
Housing Board Colony,
Yerwada, Pune - 411 006.
(In Person).

Applicant

VERSUS

Union Of India & Others
(Represented by the Director,
Central Water & Power
Research Station, Pune-411024)
(By Advocate Shri M.I. Sethna
alongwith Shri V. D. Vadhavkar).

Respondents.

: OPEN COURT ORDER :

PER.: SHRI R. G. VAIDYANATHA, VICE-CHAIRMAN (

This is a review petition filed by the applicant requesting this Tribunal to review the order passed by this Tribunal on Ol.10.1997. It is seen from the order that this Tribunal heard the applicant, who appeared in person and the Counsel for the respondents, on merits and dismissed the O.A. Now the applicant wants to bring to our notice some facts, which could not be brought by the applicant at the time of final hearing and he also wants to say that many of the points are not considered by the previous order

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in question. During a co-ordinating Bench, we cannot sit in appeal over the order passed by another Bench of this Tribunal. Both the Hon'ble Members who passed the order dated Ol.10.1997 have since retired. That is why, this review petition is placed before us. If the applicant is aggrateved by the order dated Ol.10.1997, his remedy is elsewhere and not by filing the review petition.

Shri V. D. Vadhavkar for Shri M.I. Sethna, Counsel for the respondents, files reply to the review petition.

- 2. After hearing the applicant in person and Shri V. D. Vadhavkar for the respondents, we find that no case is made out for grant of review within the meaning of Order 47 Rule 1 C.P.C. Hence, the review petition is liable to be rejected.
- In the result, the Review Petition No. 16/98 is rejected. Consequently, M.P. No. 240/98 for condonation of delay, also stands disposed of. No costs.

(D. S. BAWEJA)

MEMBER

(R. G. VAIDYANATHA)

VICE-CHAIRMAN.